

DIVISION BENCH  
COURT - I

**R-108(ADDITIONAL LIST)**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/125(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 03<sup>RD</sup> MAY 2024**

|                  |                                                                                             |
|------------------|---------------------------------------------------------------------------------------------|
| IN THE MATTER OF | <b>UNION BANK OF INDIA LIMITED<br/>VS<br/>SIMOCO TELECOMMUNICATIONS (SOUTH ASIA)LIMITED</b> |
| UNDER SECTION    | <b>IBC UNDER SEC 7</b>                                                                      |

**ORDER**

1. Post this matter on **14/05/2024**.

**Court Officer**